## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:200 ANSWERED ON:26.07.2010 SANCTION FOR INVESTMENT IN RETAIL MARKET Hegde Shri Anant Kumar;Sharma Shri Jagdish

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the foreign and domestic capital investment in retail business in the country up to 31st March, 2010;

(b) the details of foreign/corporate companies which have been given permission to do retail business in the country and the amount of investment involved in the organized and unorganized retail market; and

(c) the number of persons got employment as a result thereof?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : Foreign Direct Investment (FDI), up to 51%, has been permitted only in Single Brand product retailing, subject to specified conditions, since February, 2006.

As on 31-03-2010, 93 proposals for Single Brand product retailing were received and 55 proposals were approved by the Government. Details of these 55 proposals are at Annex. FDI inflows amounting to Rs.901.64 crores (US \$ 194.69 Million) were reported under the category of Single Brand retailing till March, 2010. No centralized data is maintained by the Government on domestic/corporate capital investment made in retail business.

(c): No centralized data is maintained by the Government on employment generation on account of domestic/corporate retail companies engaged in retail trade. As per NSSO 64th Round Data (2007-08), retail trade employed 7.2% of total workers, providing job opportunities to around 33 million persons.